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- (b) Annual Accounts of the All India Institute of Speech and Hearing, Mysore, for the year 1994-95, and the Auditors' Report thereon.
- (c) Review by Government of the working of the above Institute.

[Placed in Library. See No. LT. 9397/96]

- M(a) Annual Report of the Pasteur Institute of India, Coonoor, for the year 1994-95.
 - (b) Annual Accounts of the Pasteur Institute of India, Coonoor, for the year 1994-95, and the Auditors' Report thereon.
 - (c) Review by Government on the working of the above Institute.[Placed in Library. See No. LT. 9398/96]
- (a) Annual Report and Accounts of the National Institute of Homoeopathy, Calcutta, for the year 1993-94, together with the Audit Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT. 9396/96]

- I. Notification of the All India Council for Technical Education.
- II. Report and Accounts (1994-95) of the Visvesvaraya Regional College of Engg., Nagpur and related papers.
- III. Report and Accounts (1994-95) of the Indian Instt. of Management Bangalore and related papers.
- IV. Report and Accounts of the Regional Engineering College, Kurukshetra and related papers.
- V. Memorandum of Understanding (1994-95) between Govt, of India and Educational Consultants India Limited.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJAJ): Madam I lay on the Table:—

I. A copy (in English and Hindi) of the All India Council for Technical Education, Notification G.S.R. No. 468,dated the 4th November, 1995, ublishing the All India Council for echnical Education (Financial Adviser and Group 'A' Technical Posts) Recruitment Regulations, 1995, under Section 24 of the All India Council for Technical Education Act, 1987. [Placed in Library. See No. LT. 9137/96]

A copy each (in English and Hindi) of the following papers:—

- II (a) Annual Report and Accounts of the Visvesvaraya Regional College of Engineering, Nagpur, for the year 1994-95, together with the Audit Report on the Accounts.
- (b) Review by Government on the working of the above College.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. Sec No. LT. 9129/96]

- II (a) Twentieth Annual Report and Accounts of the Indian Institute of Management, Bangalore, for the year 1994-95, together with the Audit Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT. 9132/96]

- IV(a) Annual Report and Accounts of the Regional Engineering College, Kurukshetra, for the year 1994-95, together with the Audit Report on the Accounts.
 - (b) Review by Government on the working of the above College.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. LT. 9407/96]

Statement giving reasons for not laying the Annual the Annual Report and Accounts of the Navodaya Vidyalaya Samiti, for the year 1994-95, within the stipulated period.

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[Placed in Library. See No. LT. 9134/96]

Memorandum of Understanding between the Government of India (Ministry of Human Resource Development) and Educational Consultants India Limited, for the year 1995-96.

- I. Various reports of the Comptroller and Auditor General of India.
- II. Appropriation Accounts (1994-95) of Defence Services.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL): Madam I lay on the Table a copy each (in English and Hindi) of the following Reports under clause (1) of article 151 of the Constitution:—

- I. (i) Reports of the Comptroller and Auditor General of India for the year ended the 31st March, 1995 [No. 4 of 1996— Union Government (Revenue Receipts—Indirect Taxes)]. [Placed in Library. See No. LT. 9232/96]
- (ii) Reports of the Comptroller and Auditor General of India for the year ended the 31st March, 1995
 [No. 8 of 1996— Union Government—Defence Services (Army and Ordinance Factories)].
 [Placed in Library. See No. LT. 9233/961

Reports of the Comptroller and Auditor General of India for the year ended the 31st March, 1995 [No. 9 of 1996— Union Government—Defence Services (Air Force and Navy)]. [Placed in Library. See No. LT. 9234/96]

II. Appropriation Accounts of Defence Services for the year 1994-95.

(Placed in Library. See No. LT. 9235/96)

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON COMMERCE

SHRI INDER KUMAR GUJRAL (Bihar): Madam, I present a copy each of the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Commerce:—

(i) Eighteenth Report on the Cotton Ginning and Pressing Factories (Repeal) Bill, 1995;

- (ii) Nineteenth Report on Indo-Sri Lankan Trade Relations:
- (iii) Twentieth Report on Indo-Nepal Trade Relations; and
- (i v) Twenty-first Report on Leather Industry.

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON INDUSTRY

SHRI ASHOK MITRA (West Bengal): Madam, I present the Seventeenth Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Industry on Industrialisation of Backward Areas and the State of the Capital Goods Sector.

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON TRANSPORT AND TOURISM

SHRI NARAIN PRASAD GUPTA (Madhya Pradesh): Madam, I present the Twenty-second Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Transport and Tourism on 'Civil Enclaves in Defence Airfields'.

REPORTS AND MINUTES OF THE COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SHRI JALALUDIN ANSARI (Bihar): Madam, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes including Minutes of the sittings of the Committee relating thereto:—

- Fifty-ninth Report on Ministry of Welfare (Tribal Development Division)—Rehabilitation of Displaced Tribals by Major Projects in Madhya Pradesh.
- (ii) Sixtieth Report on Ministry of Welfare—Action Taken by Government on the recommendations contained in the Fifteenth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (Tenth Lok Sabha) working of Integrated Tribal Development Projects in Orissa.